

NATIONAL COMPANY LAW TRIBUNAL  
COURT-I, MUMBAI BENCH

Item 11

**C.P.(IB)4484/MB/2018**

CORAM:

SH. SHYAM BABU GAUTAM

JUSTICE P.N. DESHMUKH (Retd.)

HON'BLE MEMBER (T)

HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **26.09.2022**

NAME OF THE PARTIES: - **R.S. Trader V/s Rushikesh Paper Mills Pvt Ltd.**

*Appearance (via video-conference):*

For the Applicant : None present

For the Respondent : Mr. Omkar Deosthale, CS

Sections 9 of the IBC, 2016

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ORDER

None present for the Operational Creditor. Record reveals that on previous Four dates, there was no representation from the side of the Operational Creditor. On the last date, no appearance could be noted due to some technical glitch. In that view of the matter, stand over to 12.10.2022, under the caption "either for appearance or for passing dismissal order".

**Sd/-**

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SHYAM BABU GAUTAM  
Member (Technical)

JUSTICE P.N. DESHMUKH  
Member (Judicial)

Vedant Kedare